

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, MUMBAI
REGIONAL BENCH**

Excise Miscellaneous Application No. 85950 of 2019

(On behalf of Appellant)

Excise Appeal No. 90071 of 2014

(Arising out of Order-in-Original No. 16/COMMR/M-III/KCG/14-15 dated 29.10.2014 passed by Commissioner of Central Excise, Mumbai-III)

Commissioner of Cen. Excise, Mumbai-III

Appellant

3rd & 4th floor, Vardaan Centre,
MIDC Wagle Indl. Estate,
Thane (W), Mumbai 400 604.

Vs.

M/s. Kores (India) Ltd.

Respondent

1st Pokhran Road,
Thane, Maharashtra.

Appearance:

Shri Sanjay Hasija, Superintendent, Authorised Representative, for the Appellant
None for the Respondent

CORAM:

HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)
HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

FINAL ORDER NO. **A/86648/2021**

Date of Hearing: 06.08.2021

Date of Decision: 06.08.2021

PER: BENCH

Revenue has filed this miscellaneous application seeking withdrawal of appeal, in terms of litigation policy circular F. No. 390/Misc/116/2017-JC dated 22.08.2019. The miscellaneous application is allowed and the appeal dismissed as withdrawn.

(Order pronounced in the open court)

(Sanjiv Srivastava)
Member (Technical)

(Dr. Suvendu Kumar Pati)
Member (Judicial)